

(1869) 06 CAL CK 0024
In the Calcutta High Court

Roe		APPELLANT
	Vs	
Roe		RESPONDENT

Date of Decision : 17-06-1869

Acts Referred:

Citation : (1869) 06 CAL CK 0024

Judgement

Phear, J.—I do not think it is necessary. Failure upon the general form of charge will probably not prevent you from proceeding upon a specific one.